

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (SOUTH)
SAKET COURT COMPLEX: NEW DELHI

ORDER

In supersession of earlier Order No. 4415-4565/RTI/SD/SCC/ND/2023, Dated 08th February, 2023, of this office, Mr. Prem Kumar Barthwal, Ld. District Judge (Commercial Court) -01, South District, is hereby designated as First Appellate Authority, under RTI Act, for South District, Saket Court, with immediate effect.

3783
7/7/

Shalinder
(Shalinder Kaur)
Principal District & Sessions Judge, (South)
Saket Court Complex,
New Delhi

19634-19764

No. _____ RTI/SD/SCC/ND/2023

Dated: 06/07/2023

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, HQ, Tis Hazari Court, Delhi.
3. The Secretary (AR), Administrative Reforms Department, 07th Level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
4. All The Principal District & Sessions Judges, Delhi/New Delhi.
5. All The Chief Metropolitan Magistrates, Delhi/New Delhi.
6. All The Judicial Officers of South District,
7. Officer concerned.
8. All the Administrative Officers (Judicial) of South District.
9. PS to Principal District & Sessions Judge, South District.
10. All the Branches of South District.
11. All the PROs/APROs, Delhi/New Delhi.
12. The Website Committee, HQ, Tis Hazari Court, Delhi.
13. The Website Committee, Saket Court Complex, New Delhi.
14. Secretary, Saket Court Bar Association and all Bar Association of all Court Complexes, Delhi/New Delhi.
15. Notice Board of all Court complex, Delhi/New Delhi.

Shalinder
(Shalinder Kaur)
Principal District & Sessions Judge, (South)
Saket Court Complex,
New Delhi